

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11728/2020

(Arising out of impugned final judgment and order dated 29-01-2020 in WC No. 2744/2020 passed by the High Court Of Judicature At Allahabad)

U P AWAS EVAM VIKAS PARISHAD

Petitioner(s)

VERSUS

RAM AUTAR ALIAS PAHALWAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.99351/2020-EXEMPTION FROM FILING O.T.)

Date :01-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Vishwajit Singh, AOR
 Mr. Pankaj Singh, Adv.
 Ms. Ridhima Singh, Adv.
 Mr. Pranav Raj Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is
allowed.

Issue notice.

Tag with C.A. No. 15503/2017.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)